

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 27 of 2011

Dated: 15th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Kalyanpur Cement Ltd.

.... **Appellant (s)**

Versus

**Bihar Electricity Regulatory
Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Apoorva Mishra

Counsel for the Respondent (s) : Mr. S. Haque for BERC
Mr. Kailash Vasdev, Sr. Adv.
Mr. Mohit Kumar Shah.
Mr. Aabhas Parimal

ORDER

At the request of learned counsel for the parties, post the matter on **10th January, 2012.**

(Justice P.S. Datta)
Judicial Member
rkt

(Rakesh Nath)
Technical Member

